

U.S. LOAN TO AN INDIAN FIEM

*625. SHRIMATI LALITHA (RAJA-GOPALAN): Will the Minister of FINANCE be pleased to state whether it is a fact that a rupee loan of Rs. 1.64 crores is likely to be granted by the United States of America to a new firm in Faridabad, and if so, what are the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): The U. S. Govt. has agreed to give a loan of Rs. 1.64 crores from PL 480 (Cooley) funds to M/s Blobe United Engineering and Foundry Company Ltd., New Delhi for financing the purchase of indigenously available machinery and plant for their Rolls Project at Faridabad.

PUNJAB GOVERNMENT'S REQUEST FOR FINANCIAL ASSISTANCE

*626. SHRI BHUPINDER SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the Government of Punjab have requested the Government of India to reconsider the nature of financial assistance proposed to be given to Punjab for the Fourth Five-Year Plan; and

(b) if so, what is the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) and (b) The Fourth Five-Year Plan and the financial assistance proposed to be given to the various States for the Fourth Five-Year Plan have not yet been finalised. However, an amount of Rs. 95 crores had been tentatively allocated to the Punjab State for the Fourth Plan. The Government of Punjab had requested the Planning Commission for an increase in this amount, to the extent of Rs. 17 crores. This request was not accepted as the

total amount of assistance as provisionally worked out had already been distributed among the States.

बम्बई बन्दरगाह पर सोने और घड़ियों का पकड़ा जाना

*627. श्री राम साहाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) अप्रैल 1967 से जून 1967 तक केन्द्रीय उत्पादन शुल्क अधिकारियों द्वारा बम्बई बन्दरगाह पर विदेशों से भारत में चोरी छिपे लाया जाता हुआ कुल कितना सोना और कुल कितनी रिस्टवाच पकड़ी गईं और इनका मूल्य कितना है, और

(ख) इस संबंध में कितने व्यक्तियों पर मुकदमा चलाया जा रहा है तथा कितना माल जब्त किया गया ?

SEIZURE OF GOLD AND WATCHES AT BOMBAY PORT

*627. SHRI RAM SAHAJ: Will the Minister of FINANCE be pleased to state:

(a) the total quantity of gold and the total number of wrist-watches seized by the Central Excise authorities at Bombay Port during the period from April, 1967 to June, 1967 while they were being smuggled from foreign countries to India and the value thereof; and

(b) the number of persons who are being prosecuted in this connection and the quantity of goods confiscated?

वित्त मंत्रालय में राज्य मंत्री (श्री के. सी. पन्त) : (क) तथा (ख) सभा की मेज पर एक विवरण-पत्र रखा जाता है।

[] English translation.